

Order No. 40

Date : 15.02.2021

In continuation of Order No. 27 dated 25.01.2021, it is notified that in view of the request as made to me in presence of the Learned Chief Judicial Magistrate, Bankura, by the Bankura District Bar Association, the number of affidavits to be taken up every day in Bankura Sadar is hereby increased to 50 instead of 30.

This order takes effect from this day i.e. 15.02.2021..

Let it be informed to all concerned.

Judge's Office, Bankura

Dated, Bankura, the 15th of February, 2021

Sd/- Santanu Jha

District Judge, Bankura

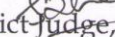
Memo. No. 516(18)/VII-1 15.02.2021

Office of the District Judge of Bankura.

Dated, Bankura, the 15th day of February, 2021.

Copy forwarded for information and necessary action to:

1. The Additional District & Sessions Judge, 1st/2nd/3rd/Re-designated/Fast Track Court, Bankura.
6. The Civil Judge (Senior Division) / Additional Court, Bankura.
8. The Secretary, DLSA, Bankura.
9. The Chief Judicial Magistrate, Bankura.
10. The Judicial Magistrate, 3rd/4th/5th/6th/7th Court, Bankura.
15. The Principal Magistrate, Juvenile Justice Board, Bankura.
16. The President/ Secretary, Advocate's Bar Association, Bankura.
17. The Public Prosecutor, Bankura.
18. Official Website of the Judgeship of Bankura.


District Judge, Bankura

15.02.2021

District Judge
Bankura